## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1353/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.09.2017

NAME OF THE PARTIES:

Fourth Dimension Solution Limited

V/s.

Ricoh India Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME,	DESIGNATION		SIGNATURE
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	H. Chawla	Parther		P.N. Meta
	S. Das	Allas Law Par Associate	Ken	
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		Pr/m Legal		
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		Petitioner		6. 8
				FOR RESPONDENT/ CORPURATE DEBTOK
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2.	My. Modon,			Vajurmittal
8,	Ms. Ritu Bhas	eo, Adu		
4.	V	okhale, Adu	7	
5.	Mrs. Meghna	Adu		Contd2
6.	Mr. Yajur ru	tal, Ade		

## **ORDER**

## CP No. 1353/I&BP/NCLT/MB/MAH/2017

The Counsel for the Petitioner as well as the Corporate Debtor are present.

For the Petitioner's Counsel himself come forward saying that some additional documents are required to be filed, at his request, place this matter on 20.09.2017.

Simultaneously, the Petitioner is hereby directed to supply the additional documents to the Corporate Debtor within two days hereof enabling the Corporate Debtor to file his reply on or before next date of hearing i.e. on **20.09.2017**.

Sd/V. NALLASENAPATHY
Member (Technical)

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)